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Title: Request for increase in wages under the Mahatma Gandhi National Rural Employment Gurantee Scheme (MGNREG)

ADV. ADOOR PRAKASH (ATTINGAL): Sir, the Rural Employment Guarantee Scheme better known as Mahatma Gandhi National Rural Employment Guarantee Scheme plays a significant role in addressing the issue of rural distress. Millions of rural workers depend upon this scheme for their survival. The demand for increase in wages is genuine and comes from all the States. The Rural Development Ministry notified revised wage rates for 29 States and Union Territories this year. Even after a higher budgetary allocation for MGNREGS, the hike in wages is meagre, ranging from Rs. 1 to Rs. 17 in various States. The wages paid under MGNREGS remains below the minimum wages in many States.

The Committee set up by the Union Rural Development Ministry have recommended that the wages paid to unskilled agricultural labourers under MGNREGS should be the minimum wage fixed by the respective State or the current wages as per the consumer price index for the agricultural labourers, whichever is higher.

So, I request the Government to consider the Committee's recommendations and take steps for fixing the wages accordingly.

Thank you, Sir.

माननीय अध्यक्ष: श्री कुलदीप राय शर्मा को एडवोकेट अदूर प्रकाश द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

...(व्यवधान)

माननीय अध्यक्ष: मैं माननीय सदस्यों से आग्रह करूंगा कि वे सदन में बिना पढ़े बोलने का प्रयास करें क्योंकि पढ़ कर बोलने के लिए नियम 377 है। ज़ीरो आवर में बिना पढ़े बोलने का प्रयास करें, अच्छा रहेगा।